NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: cp/640/13/2017

PETITION NUMBER

: CP/640/ (IB)/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (I) PVT LTD

NAME OF THE RESPONDENT(S)

: DIGITAL SECURITY SOLUTIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. DHAMODHARAN ACCOUNT OFFICE. ATTOMS ANTOGRATION.

ORDER

Accounts Officer of the petitioner company present and stated that the counsel could not attend before the Adjudicating Authority today and prayed for time to make submissions. Time is extended at request. Put up on 08.12.2017.

S Vijayaraghavan Member (Technical)

-5dr K Anantha Padmanabha Swamy Member (Judicial)